

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 694
TO BE ANSWERED ON THE 7TH FEBRUARY, 2023

NATURAL FERTILIZERS

694. SHRI SHANMUGA SUNDARAM K:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the amount of natural fertilizers produced, procured and disbursed, State-wise;
- (b) the steps taken by the Government to reduce dependency on chemical fertilisers and promote the usage of natural fertilizers;
- (c) the measures implemented to create awareness amongst farmers;
- (d) the steps taken by the Government to promote the usage of natural insecticides and pesticides; and
- (e) the steps taken to reduce the usage of chemical pesticides and insecticides?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The State –wise details of amount of various types of organic manures produced for distribution and consumption given in **Annexure I**.
- (b): In order to reduce dependence on chemical fertilizer and to promote usage of organic manures, Government is implementing dedicated schemes for promotion of organic farming in the country viz. Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) since 2015-16. PKVY is being implemented in all the States across the country other-than North Eastern (NE) States. MOVCDNER scheme is implemented exclusively in the NE States. Under these schemes, farmers are primarily encouraged to take up organic cultivation using organic manure and other organic inputs and the schemes provide end to end support to farmers i.e. from production to marketing of organic produce. Hands-on training to farmers about on-farm production of organic manure and its use are integral part of these schemes. Farmers are provided a subsidy of Rs

31000/ ha / 3 years under PKVY and 32500/ ha/ 3 years under MOVCDNER for various organic inputs.

(c): For creation for awareness about natural fertilizer i.e. organic manures, National Center of Organic and Natural Farming (NCONF) has been organizing various trainings and awareness programmes namely 30 Day's Certificate Course, Field Demonstration and Training, Extension Officer training Programme and 7 days online/offline training course on various aspects of organic farming for various stakeholders including farmers to popularize Organic and Natural Farming practices using organic manures and other natural fertilizers. Besides organizing different training and awareness programs, NCONF has been publishing literature on organic and natural farming practices in English, Hindi and some of the regional languages for use by the farmers in fields.

(d) & (e): The Government of India has taken various steps to promote the use of natural insecticides and pesticides i.e bio pesticides. Simplified guidelines have been formulated by Registration Committee (RC) for the registration of bio pesticides. For bio-pesticides provisional registration is being granted under Section 9(3B) of the Insecticides Act, 1968 along with the permission for commercialization during the provisional registration period of two years. Thereafter, extension is also granted thrice on yearly basis, to generate requisite data to be submitted for permanent registration under section 9(3) registration. Besides this, if the strain of a bio-pesticide is already registered for use in the country, no data generation is required by the subsequent registrants, except for confirmation of molecular identity of the strain from ICAR-National Bureau of Agriculturally Important Microorganisms (ICAR-NBAIM), Maunath Bhanjan (UP) and quality verification of the product from Central Insecticide Laboratory (CIL).

Integrated Pest Management (IPM) division of Directorate of Plant Protection, Quarantine & Storage, through its 36 Central IPM Centers (CIPMCs) across 28 states and 2 UTs conducts various training programmes such as Farmers Field Schools, two/five days HRD programmes, Kisan Goshthis, IPM Exhibitions and Seed Treatment Campaigns where awareness is created amongst farmers, NGOs/Pesticide dealers/State agriculture functionaries on use of bio pesticides, bio control agents and botanical formulations as an alternative to chemical pesticides for pest management, safe and judicious use of chemical pesticides, usage, dose and label claim instructions as approved by RC.

Registration Committee has registered Entomo-pathogenic fungus *Verticillium lecanii* which is approved for the management of insect pest on various crops. Presently, CIPMC's are successfully produces many biopesticides such as *Metarhizium*, *Beauveria*, *Pseudomonas*, *Bacillus*, *Trichoderma* spp., *Isaria fumosorosea*; biocontrol agents such as *Trichogramma* spp., *Chilonus blackburni*, Reduviid bug, *Rhynocoris marginatus*, *Chrysoperla zastrowi sillemi*, *Cryptolaemus montrouzeri*, *Goniozus nephantidis*, *Sycanus collaris*, *Psuedomallada astur* and releases in field for the management of various pests and pathogens.

STATE WISE PRODUCTION OF ORGANIC FERTILIZERS IN INDIA (2021-22)

S.No. □□□. □□.	State	City Compost (A)	Organic manure	Vermi- compost	Phosphate rich organic manure (PROM) (D)	Bioenriched Organic Manure (MT) (E)	Bone meal, raw (F)	Bone meal, Steamed (G)	Potash derived from Rhodophytes (H)	Fermented Organic Manure (I)	Rural Compost (J)	Farm Yard Manure (K)	Total Manure in MT	Decoiled Cake MT	Liquid Fermented Organic Manure (KL)
1	Andhra Pradesh	0	463	964	617	157	0	0	0	0	18000	4805	25006	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	2350	9050	111950	2202	1195.1	0	0	0	0	1512	2445	130704.1	121	0
4	Bihar	0	0	47860.95	0	0	0	0	0	0	0	0	47860.95	0	0
5	Chhattisgarh	752	30	137.07	1237.8	9.6	0	0	0	0	0	0	2166.47	0	0
6	Delhi	27033	140	484	0	0	0	0	0	0	0	0	27657	0	0
7	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	
8	Gujarat	34485.62	93545.598	580	26312.18	3500	0	0	0	0	16285.3	215600	390308.698	7185.12	0
9	Haryana	58512.28	44116.04	17718.97	59040.661	910.712	0	0	0	0	0	0	180298.663	289.38	8341.88
10	Himachal Pradesh	0	0	17.8	0	0	0	0	0	0	0	0	17.8	0	0
11	Jammu & Kashmir	0	6700	3608	0	100	0	0	0	0	0	5304100	5314508	0	0
12	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Karnataka	75476	153204	22188	21361	19381	0	0	0	0	254875	37542874	38089359	2273	0
14	Kerala	17329.9	19145.01	518.913	614	596.795	8837.667*	0	0	0	45.25	0	38249.868	5011.13	0
15	Madhya Pradesh	14429.55	29135.62	7513.74	42358.89	816.5	0	0	0	0	0	0	94254.3	0	0
16	Maharashtra	75942	53386	11924.28	89900	0	153	0	0	0	0	0	231305.28	5520	0
17	Manipur	0	100	0	50	0	0	0	0	0	0	0	150	0	0
18	Meghalaya	0	0	308	0	0	10	0	0	0	0	13200	13518	0	0
19	Mizoram	0	1.5	42.6	0	0.2	0	0	0	0	0	13.5	57.8	0	0
20	Nagaland	0	561	1086	0	0	0	0	0	0	12984	53720	68351	0	0
21	Odisha	3460.175	1831.9	28573.9	200	200	150	0	0	0	1200	1500	37115.975	1350	0
22	Punjab	0	91.19	9.2	101.78	26.534	0	0	172.3	72.44	0	0	473.444	82.29	0
23	Rajasthan	3700	4000	4750	3640	2050	0	0	190	0	0	0	18330	0	0
24	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Tamil Nadu	31947		28170									60117		0
26	Telangana	25035	99	1650	670	241	0	0	0	0	0	0	27695	0	0
27	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Uttar Pradesh	117364.5	17661.99	225	4174.56	0	0	0	0	0	0	0	139426.05	0	0
29	Uttarakhand	2500	765.57	501.45	3193.535	0.59	0	0	0	0	0	0	6961.145	14246.8	0
30	West Bengal	0	2584.1	2232.82	0	1846.6	0	0	0	0	0	0	6663.52	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Puducherry	0	0	130	0	0	0	0	0	0	0	0	130	0	0
	Total	490317.025	436611.518	293144.693	255673.406	31031.631	313	0	362.3	72.44	304901.55	43138257.5	44950685.06	36078.72	8341.88
